

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.115/06

Tuesday this the 17th day of October 2006

C O R A M :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

1. A.Sankunny,
S/o.Appunny Menon,
Lascar, O/o. Senior Section Engineer
(Construction), Southern Railway, Trichur.
Residing at Kottekatt House,
Lakshmi Nivas, Chadrapini, Trichur.
2. K.P.Anirurudhan,
S/o.Prabhakaran,
Helper Grade II, O/o. Depot Store Keeper,
Construction, Southern Railway, Ernakulam South.
Residing at Kattiparambil House,Kedamangalam,
North Paravur, Ernakulam District.
3. C.R.Elsy,
W/o.George,
Lascar, O/o.Executive Engineer,
Construction, Southern Railway, Muvattupuzha.
Residing at Pulicken House, Big Bazar,
Aranattukara, Trichur.

...Applicants

(By Advocate Mr.T.C.Govindaswamy)

Versus

1. Union of India represented by the General Manager,
Southern Railway, Headquarters Office,
Park Town P.O., Chennai – 3.
2. The Chief Administrative Officer,
Southern Railway, Construction,
Egmore, Chennai – 8.
3. The Deputy Chief Engineer, Construction,
Southern Railway, Ernakulam.
4. The Executive Engineer, Construction,
Southern Railway, Muvattupuzha.
5. The Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Trivandrum.

...Respondents

(By Advocate Mrs.Sumathi Dandapani)

.2.

This application having been heard on 17th October 2006 the Tribunal on the same day delivered the following :-

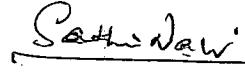
ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

When the matter came up today, counsel for the respondents submitted on instructions that the respondents have taken a decision to retain the applicant and the order of repatriation, which is the impugned order, is cancelled. Copy of the order dated 13.9.2006 cancelling the repatriation order has also shown to the Court. Taking the order on record the O.A is closed as infructuous.

(Dated the 17th day of October 2006)


GEORGE PARACKEN
JUDICIAL MEMBER


SATHI NAIR
VICE CHAIRMAN

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